

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4977
ANSWERED ON:23.04.2015
UNPAID WAGES UNDER MGNREGS
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of unpaid wages under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to be paid to States during the last three years; and

(b) the steps taken to expedite the process of release of funds under MGNREGS to States?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a): As per the Programme Management Information System (MIS), State/UT-wise details of payment due on account of unskilled wages to Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) workers for last three years are given in Annexure.

(b): MGNREGA is a demand driven wage employment programme and the Central funds are released to the States/UTs on the basis of agreed to Labour Budgets and taking into consideration the performance and the pace of utilization of available funds. Steps have been taken to implement the electronic Fund Management System that would smoothen the fund flow for implementation.